

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:130

ANSWERED ON:05.03.2010

SALE OF POWER THROUGH POWER EXCHANGES

Ananth Kumar Shri ;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of POWER be pleased to state:

- (a) whether the power generating Public Sector Undertakings (PSUs) have been allowed to sell excess power through the power exchanges in the country at the market determined rates;
- (b) if so, the details thereof along with the rates at which the power exchanges will buy power from these PSUs;
- (c) the terms and conditions laid down for wheeling power by the power exchanges;
- (d) whether the National Thermal Power Corporation Limited (NTPC) proposes to sell 10 per cent of its total power generation capacity through the power exchanges in the country; and
- (e) if so, the details of the additional funds likely to be earned therefrom?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO.130 TO BE ANSWERED IN THE LOK SABHA ON 05-03-2010 REGARDING SALE OF POWER THROUGH POWER EXCHANGES.

(a) & (b): No, Madam. Presently, various Central Public Sector Undertakings (CPSUs) including National Thermal Power Corporation (NTPC) and National Hydro-Electric Power Corporation (NHPC) are not allowed to sell any power from their existing plants through the power exchanges in the country at the market determined rates.

(c): The Power Exchanges do not undertake wheeling of power. The terms and conditions for transmission of collective transactions cleared in the power exchange are governed by the Central Electricity Regulatory Commission (CERC) regulations on short term open access in inter-state transmission and the procedure for scheduling of collective transaction published by the Central Transmission Utility in pursuance of the said regulations and approved by CERC. Relevant extracts are enclosed as Annex.

(d): No, Madam. Presently, NTPC is selling power of its existing power plants to State Power Utilities/Distribution Companies through long term PPA based on the tariff determined by Central Electricity Regulatory Commission and no power available is being sold in short term through power exchange. No power has been earmarked from the existing NTPC plants by the Ministry of Power for sale to the power exchanges in the country.

(e): Does not arise in view of reply to (d) above.